

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/5475/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ¹⁶ 20 June, 2023.

Sub: **Vehicle permission.**

Ref:- DJCH.I-5/2023/1966 dtc. 16.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **official vehicle permission, at own cost**, has been granted.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/5476/A, dated , 20-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sdf

JT. REGISTRAR (VIGILANCE)

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